

ORDER

Hon'ble Mr. Justice **Ramesh Sinha** in addition to his own determination is assigned the backlog fresh cases from Serial nos.1 to 150 to be taken up on 30.07.2015 of Court no.54 (Hon'ble Mr. Justice Bachchoo Lal).

CHIEF JUSTICE

29.07.2015

ORDER

The determination to be taken up on 30.07.2015 in Court no.7 will be taken up in **Court no.59** except PH/TU Matters.

The determination to be taken up on 30.07.2015 in Court no.50 will be taken up in **Court no.46** except PH/TU Matters.

Hon'ble Ms. Justice N.A. Moonis will sit singly in Court no.50 on 30.07.2015 and will take up the fresh cases from Serial nos.51 onwards (**except cases under Sections 404, 406, 407, 408, 409, 411, 412, 413, 414, 420 and 498-A of I.P.C.**) to be taken up on 30.07.2015 of Court no.51 (Hon'ble Mr. Justice Arvind Kumar Mishra).

CHIEF JUSTICE

29.07.2015

ORDER

The Division Bench presided over by Hon'ble Mr. Justice **B.K. Narayana** in addition to its own determination is assigned the fresh cases from Serial nos.1 to 50 to be taken up on 30.07.2015 in Court no.1 (The Division Bench presided over by Hon'ble Mr. Justice V.K. Shukla).

CHIEF JUSTICE

29.07.2015

ORDER

Hon'ble Mr. Justice **K.N. Bajpayee** in addition to his own determination is assigned the fresh cases from Serial nos.1 to 50 (**except cases under Sections 404, 406, 407, 408, 409, 411, 412, 413, 414, 420 and 498-A of I.P.C.**) to be taken up on 30.07.2015 of Court no.51 (Hon'ble Mr. Justice Arvind Kumar Mishra).

Hon'ble Mr. Justice **Om Prakash** in addition to his own determination is assigned the fresh cases from Serial nos.1 to 40 to be taken up on 30.07.2015 of Court no.54 (Hon'ble Mr. Justice Bachchoo Lal).

Hon'ble Mr. Justice **Shashi Kant** in addition to his own determination is assigned the fresh cases from Serial nos.41 onwards to be taken up on 30.07.2015 of Court no.54 (Hon'ble Mr. Justice Bachchoo Lal).

CHIEF JUSTICE

29.07.2015